

**HIGH COURT OF ANDHRA PRADESH AMARAVATI**

**ORDER ROC.NO.316/2025-B.SPL.,**

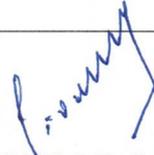
**DATED:20.01.2026**

High Court's Notification No.338-B.Spl., dated 29.03.2025.

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The following Civil Judges (Junior Division) are empanelled for promotion as Civil Judges (Senior Division) for the year 2025.

| <b>SL. NO</b> | <b>NAME AND DESIGNATION OF THE OFFICER</b>  |
|---------------|---|
| 1.            | SRI SHAIK IBRAHIM SHARIEF,<br>Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, Prakasam at Ongole on temporary basis under Rule 14 (1) (a) of the Andhra Pradesh State Judicial Service Rules, 2007          |
| 2.            | SMT. N.SREE LAKSHMI,<br>Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram on temporary basis under Rule 14 (1)(a) of the Andhra Pradesh State Judicial service Rules, 2007 |
| 3.            | SRI A.KRISHNA PRASAD,<br>Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, Vizianagaram on temporary basis under Rule 14(1)(a) of the Andhra Pradesh State Judicial Service Rules, 2007                       |

  
**REGISTRAR (VIGILANCE)**